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Title: The Minister of State in the Ministry of Rural Development laid a statement regarding status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Rural Development on Demands for Grants (2009-10), pertaining to the Department of Drinking Water and Sanitation, Ministry of Rural Development.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): Madam, I beg to lay on the Table of the House a statement on the status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Rural Development on Demands for Grants for 2009-10, pertaining to the Department of Drinking Water and Sanitation, Ministry of Rural Development.

The Standing Committee on Rural Development (Department of Drinking Water & Sanitation (15th Lok Sabha) examined the Demands for Grants of the Department of Drinking Water & Sanitation for the financial year 2009-10 and laid its 3rd report to the Lok Sabha on 17th December 2009. The report contained 34 recommendations.

The Department considered the report and submitted the Action Taken Replies on the comments/observations of the Committee contained in the 3rd Report to the Standing Committee on Rural Development of Ministry of Rural Development, Department of Drinking Water & Sanitation on 24.2.2010. The Committee accepted the ATR in respect of 29 recommendations. The Committee decided not to pursue 2 recommendations. In respect of 1 recommendation, the Committee has not accepted the reply furnished by the Department. For 2 recommendations, final reply is awaited from the Department.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of the House. To avoid wasting the valuable time of the House, I would request that the contents of the Annexure may be considered as read.

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